# GOVERNMENT OF INDIA MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES DEPARTMENT OF HEAVY INDUSTRY

## LOK SABHA UNSTARRED QUESTION NO.239 TO BE ANSWERED ON 19.07.2016

#### **Ban on Diesel Vehicle**

#### 239. SHRI P. NAGARAJAN:

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether the Government is aware of the ban on vehicles using diesel fuel in the country;
- (b) if so, whether any studies has been conducted on the impact of such ban on the automobile industries in the country; and
- (c) if so, the details thereof?

### **ANSWER**

# MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI BABUL SUPRIYO)

(a): No, Madam.

However, the Hon'ble Supreme Court in the matter of M.C.Mehta vs. UOI & Ors has ordered for ban on registration of diesel vehicles with capacity more than 2000 cc on 16<sup>th</sup> December 2016 in the NCR of Delhi till 31<sup>st</sup> March 2016, which was subsequently extended till 30<sup>th</sup> April 2016. The ban has further been extended till the hearing of matter.

- (b): No, Madam.
- (c): Does not arise in view of (b) above.

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